

(b) whether the recruitment of such employees was made through the Employment Exchange?

THE MINISTER FOR EDUCATION AND NATURAL RESOURCES & SCIENTIFIC RESEARCH (MAULANA ABUL KALAM AZAD): (a) Two hundred and fifty four.

(b) In the early stages certain recruitment was made direct as it was not possible to obtain the right type of technical personnel from the Employment Exchange. All vacancies are now being notified to the Employment Exchange and personnel sent by them are tested and selected if found to be technically satisfactory.

PUBLICATION OF FINANCE ACCOUNTS AND AUDIT REPORTS

107. SHRI P. C. BHANJ DEO: Will the Minister for FINANCE be pleased to state:

(a) what steps Government have taken to expedite the issue of Finance Accounts of the Central Government and the Audit Report thereon for periods subsequent to the year 1946-47; and

(b) what are the difficulties in the compilation of the finance accounts for the said period?

THE MINISTER FOR FINANCE (SHRI C. D. DESHMUKH): (a) and (b) The Finance Accounts of the Central Government and the Audit Report thereon for periods subsequent to the year 1946-47 are held up because of non-submission by certain Accounts authorities now in Pakistan of the pre-partition accounts due from them. The matter is constantly under correspondence with the Auditor General of Pakistan and the accounting authorities under him. The balances under the various heads are required to be carried forward in the accounts for subsequent years. It is only after the accounts for the pre-partition period are finally closed and the balances as on 14th August 1947, distributed between India and Pakistan that the

accounts for the post-partition period can be compiled.

In view of this I am afraid, it is difficult to say at this stage when the Finance Accounts and the Audit Reports thereon for periods subsequent to 1946-47 may be expected to be issued.

RIHAND DAM PROJECT

108. SHRI P. C. BHANJ DEO: Will the Minister for FINANCE be pleased to state:

(a) whether the Central Government have agreed to finance U. P.'s. (Uttar Pradesh's) Rs. 33 crore Rihand Dam Project;

(b) whether the funds for this project are expected to be provided from the United States' Dollar aid to India Programme;

(c) whether the Uttar Pradesh Government propose to repay the sum taken from the Centre for this project with interest; and

(d) whether the levy of any betterment fee in the sixteen Eastern districts of Uttar Pradesh, expected to be served by this project, has been suggested to the U.P. Government?

THE MINISTER FOR FINANCE (SHRI C. D. DESHMUKH): Part (a) The inclusion of the Rihand Project in the Five Year Plan is still under consideration of the Planning Commission.

(b) to (d) These do not arise until a decision on the question of inclusion of the Scheme in the Five Year Plan has been arrived at.

RETRENCHMENT OF MILITARY PERSONNEL

109. SHRI M. VALIULLA: Will the Minister for DEFENCE be pleased to state:

(a) what is the number of military personnel that was removed from service as a result of screening; and

(b) what is the number of new personnel that has been recruited to the military service since April, 1949?